

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 67(ND)/2016

IN THE MATTER OF:

Shri Rajesh Gupta

.... APPLICANT / PETITIONER

Vs.

M/s Centum Finance Ltd. & Ors.

.... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 13.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER

:- Mr. Govind Rishi, Advocate
Mr. Devashish, Advocate

For the RESPONDENT

:- Ms Easha Kadian, Advocate

ORDER

Learned Counsel for the parties are present and represents that the matter is part heard before the Hon'ble Principal Bench. In view of the same, the hearing is deferred and let the matter be placed before the Hon'ble Principal Bench on 23rd October 2017.

Sd/-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**